

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

Cus. Appeal No. 75223 of 2019

Arising out of Order-in-Appeal No. KOL/CUS(PORT)/AA/224-226/2018 dated 23.01.2018 passed by the Commissioner of Customs (Appeals), Kolkata.

Commissioner of Customs (Port), Kolkata

15/1, Strand Road,
Kolkata-700001

Appellant (s)

VERSUS

M/s. N. N. Impex

Plot No. 1, Lajpat Colony,
Behind UCO Bank,
Panipat, Haryana, 132103

Respondent (s)

APPEARANCE :

Shri A. K. Singh, AC (AR) for the Appellant
None for the Respondent

CORAM:

HON'BLE MR. P.K.CHOUDHARY, MEMBER (JUDICIAL)

Date of Hearing: 1 October 2019

Date of Decision : 1 October 2019

PER P.K.CHOUDHARY :

Appeal is rejected. For order, see order of date in Cus. Application (COD) No. 75094 of 2019 & Cus. Stay No. 75095 of 2019 & Cus. Appeal No. 75221 of 2019.

Sd/-

(P. K. Choudhary)
Member (Judicial)

Pooja